

LOK SABHA
UNSTARRED QUESTION NO. 392
TO BE ANSWERED ON 18th DECEMBER 2017

MULTIPLE LPG CONNECTIONS

†392. SHRI MANSHANKAR NINAMA:
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पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government has noticed that multiple LPG connections have been detected after linking LPG consumers with their Aadhaar number and if so, the details thereof along with the number of such cases identified and action taken by the Government thereon, State/ UT-wise;

(b) whether ceiling of 12 subsidised gas cylinders has reportedly been violated by more than 15 lakhs active domestic consumers in the country who are getting more than 12 subsidised cylinders in a year and if so, the steps/action taken by the Government to stop such violations, State/UT-wise;

(c) the percentage of sale of subsidised LPG cylinders reduced under Direct Benefit Transfer Scheme (DBTL) for LPG consumers and the estimated financial savings on account of DBTL during the last three years and the current year;

(d) whether the Government has taken note of instances of leaking of gas from LPG cylinders after setting the regulators supplied by the LPG distributors to consumers and if so, the details thereof along with the guidelines issued by the Government to LPG distributors to ascertain non-leakage of gas before delivering LPG cylinders to the consumers, State/UT-wise; and

(e) whether reports/instances of gas agencies supplying under-weight LPG cylinders to the consumers have come to the notice of the Government and if so, the details thereof along with the number of such cases identified by the Government and the investigation made by the Government in the country particularly in Delhi and Lucknow and action taken against the defaulter gas agencies, State/UT-wise?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) An intensive de-duplication exercise on inter/intra company basis was carried out for identifying duplicate/fake/ghost/inactive domestic LPG connections based on Aadhaar, Bank account, name & address by Public Sector Oil Marketing Companies (OMCs). State/UT- wise number of weeded out LPG customers as on 01.12.17 are at **Annexure**.

(b) OMCs closely monitor the sale of subsidised LPG cylinders and ensure that there is no leakage of subsidy.

(c) Estimated savings arising out of implementation of PAHAL scheme is as under :-

Year	Estimated savings
2014-15	14,818.4 crore
2015-16	6,443 crore
2016-17	4,608 crore
2017-18(Apr.-Nov.)	3,799 crore

These savings are on account of blocking of duplicate/fake/ghost/inactive domestic LPG connections identified through an intensive de-duplication exercise.

(d) OMCs have reported that LPG leakage can take place after setting regulator on a filled LPG cylinder, only due to improper fitting of Pressure Regulator by the customer. By turning off the Pressure Regulator, the leakage can be arrested.

Following measures are in place to ensure defect free cylinders and safe use of LPG –

- (i) The LPG cylinders and Pressure Regulators are manufactured as per Indian Standard Specifications. BIS enforces quality control over the manufacturing process. At the time of receipt, all the cylinders are checked and only those cylinders with ISI marking by BIS are accepted at LPG bottling plants.
- (ii) All LPG cylinders bottled at bottling plants are checked and only sound cylinders are sent for filling. After filling, all the cylinders are subjected to quality checks for leaks, including O-ring defect using electronic leak

detector and only cylinders passing the quality checks are dispatched to the distributors.

- (iii) LPG cylinders in use are periodically tested for safety as per norms of PESO.
- (iv) All distributors are under instructions to carry out pre-delivery check of the cylinders prior to taking it out for refill delivery from the LPG godown.

Further, the Government has launched a multilingual 24x7 LPG Emergency Helpline Number 1906 on 1.1.2016. This facility is available for attending emergency LPG leakage complaints. The call center is having a web based application for logging, viewing and monitoring the call logs & updation of contact details of the mechanic & field officers. In order to have a more convenient, easy and effective way to enable the customer to air their complaints, an unique toll free number 18002333555 is in operation for complaint registration through call centres on Industry basis. Customers can also register their grievances online www.mylpg.in

(e) OMCs have informed that on the basis of complaints received, in 17 cases of pilferage/supply of partially used cylinders, were established during April, 2017 to September, 2017 in the country. In all the established cases, action was taken by OMCs as per the provisions of Marketing Discipline Guidelines/Distributorship Agreement.

State / UT- wise weeded out LPG customers as on 01.12.17

S.No.	State/UT	Weeded Out Customers in Lakh
1	Andaman and Nicobar Islands	0.31
2	Andhra pradesh	28.72
3	Arunachal Pradesh	0.85
4	Assam	10.76
5	Bihar	11.42
6	Chandigarh	1.59
7	Chhattisgarh	5.48
8	Dadra and Nagar Haveli	0.11
9	Daman and Diu	0.19
10	Delhi	17.9
11	Goa	1.36
12	Gujarat	19.37
13	Haryana	11.09
14	Himachal Pradesh	6.62
15	Jammu and Kashmir	7.47
16	Jharkhand	4.89
17	Karnataka	15.28
18	Kerala	11.18
19	Lakshadweep	0.01
20	Madhya Pradesh	19.34
21	Maharashtra	36.15
22	Manipur	1.11
23	Meghalaya	0.67
24	Mizoram	0.72
25	Nagaland	0.79
26	Odisha	7.75
27	Puducherry	0.56
28	Punjab	19.53
29	Rajasthan	12.7
30	Sikkim	0.61
31	Tamil Nadu	23.46
32	Telangana	21.51
33	Tripura	1.19
34	Uttar Pradesh	55.87
35	Uttarakhand	7.73
36	West Bengal	13.64
	Grand Total	377.94